pensioners $_0f$ th* Assam Oil Company, Digboi;

- (b) whether t lese pensioners have been deprived o the benefit of increased rate of pension due to them;
- (c) whether hey have also been denied their du>; medical facilities; and
- (d) by when they will be paid their enhanced jension as per direction of the Central Government issued in 1968?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHI\SHANKAR): (a) From time to t mle the erstwhile Assam Oil Compa* y received petitions for enhancing the pensions due to the increase in the cost of living. After the takeover of Assam Oil Company Limited, only cne such petition has been received.

- (b) There ia no provision for enhancement of tension in the erstwhile Assam Oil Company Pension Fund Rules.
- (c) Pensione -a are not entitled to medical faciliti >s.
- (d) Thi_s Department is not aware of any directions issued by the Cen tral Government in 1968 prescribing enhanced pens on to such Oil Companies.

Services Rules in Oil India Limited, Oulliajan

2289. SHRI AJIT KUMAR SHARMA: Wi 1 the Minister of PET-ROLEUM, CHEMICALS AND FER-TILIZERS be pleased to state:

- (a) what i_s th_e promotion policy in Oil India Limted, Duliajan and whe ther it is strictly followed by *ttis* management;
- (b) whether there arte any Service Rules in Oil India Limited, Duliajan;
- (c) whther employes have been harrassed by the management in the matter of transfers and promotion; and

(d) whether the present management has also restored to favouritism in the matter of recruitment?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) As per the promotion policy of **OJ.L.** vacancies in the executive cadrte of the Company are normally filled by promotion of suitably qualified candidates from within the organisation, failing which the vacancies are filled up by direct recruitment through advertisements in the national press or by obtaining the services of competent personnel on deputation. This policy is strictly followed by the Management.

- (b) Yes, Sir.
- (c) No. Sir.
- (d) No, Sir.

Top 20 Industrial Houses

2290. SHRI LAKHAN SINGH-SHRI SUNDER SINGH' BHANDARI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the total assets, turn-over and profits of the top 20 Industrial Houses during each of the last three years;
- (b) the names of th'a companies which are under the control of each one of them along with the names of their products being marketed; and
- (c) the foreign exchange earnd by each House in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE" AMD COMPANY AFFAIRS (SHRI A. A. RAHIM): (a) A statement is attache^ indicating the requisite information. [See Appendix CXXI, Annuxure No. 74].

(b) and (c) Each of these Industrial Houses has a number of companies control and their number may be around 400. various products manufactured and marketed by them run into thousands Compilation, collation and tabulation of this voluminous information would need very considerable effort, time and expenditure. This information may, however, be available in the published annual account's of thte companies.

Written Answers

Tranlsfer of Judges

2201. SHRI ARVIND GANESH KULKARNI:

> SHRI SHRIDHAR WASUDEO DHABE:

SHRI G. C, BHATTACHA-RYA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have revised the policy regarding the transfer of Judges to suit the observations made by the Supreme Court; and
- (b) whether Government have also assessed and analysed the Supreme Court and if so, what is the policy now accepted by Government?

THE MINISTER OF LAW. AND JUSTICE COMPANY ΑF JAGANNATH FAIRS (SHRI KAUSHAL): (a) and (b) The mat ter ia under the consideration of Government.

World Bank aid for Ramagundim **Power Project**

2292. SHRI U. R. KRISHNAN: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that world bank is giving aid for the Ramagundam Power Station;

(b) whether it is also a fact that Ramagundam Power Station has cancelled the agreement entered into with Andhra Pradesh Electricity Board because the world bank has felt that return for investment is very low; and

to Questions

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRT VIKRAM MAHAJAN): (a) Yes, Sir. The 'World Bank is providing assistance of 250 million US dollars for the 3X200 MW units and S00 million US dollars for the 3X500 MW units of the Ramagundam Super Thermal Power Station.

- (b) No, Sir.
- (c) The question does not urile.

ग्यारह बड़े श्रीद्योगिक घरानों की पंजी ग्रौर ग्रास्तियों की तुलना में ग्राय की विषमता

2293. श्री हक्सदेव नारायण यास्य: क्या विधि, न्याय ग्रीर कंपनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) 1981 के ग्रारम्भ ग्रीर ग्रन्त में विड्ला, टाटा, मफतलाल, थापर, जे के० सिवानिया, सिधिया, बांगुर, साह जैन. मोदी, श्रीराम और सुरजमल नागरमल ढारा संचालित कारोबार में कुल पूंजी ग्रीर ग्रास्तियों का मृत्य क्या था :
- (ख) 1981 के अन्त तक उनकी पंजी और आस्तियों में कितने प्रतिशत वृद्धि हुई ; और
- (ग) आय की विषमता को मिटाने के लिये क्या कदम उठाये गये हैं ?

विधि न्याय और कंपनी कार्य महालय में राज्य मंत्री (श्री ए० ए० रहीस) : (क) से (ग) 1981 के छारम्भ